

के.प्र.अ. (प्रक्रिया) निवसावली के नियम 22 के अन्तर्गत निः शुल्क प्रति

CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.

1/4

Copy of order dated 15.10.2001 passed in MA 163/2001
in O.A. No. 67/2001.

Raj Kumar Swami Vs. Union of India & Ors.

Date of order :

15.10.2001

Mr. D.K. Chouhan, Advocate, brief holder for
Mr. D.K. Parihar, Counsel for applicant,
Mr. Vinit Mathur, Counsel for respondents.



Concl
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In view of the Order passed today in appli-
cant's OA 67/2001, the present MA does not survive.
The same is therefore disposed of accordingly.

sd/-

(GOPAL SINGH)
ADM. MEMBER.

sd/-

(B.S. RAJKOTE)
VICE CHAIRMAN.

प्रमाणित सही प्रतिलिपि

[Signature]

अनुभाग अधिकारी (न्यायिक)

केन्द्रीय प्रशासनिक अधिकरण

जोधपुर